

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F" NEW DELHI

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER

आ.अ.सं./I.T.A No.4571/Del/2019
निर्धारणवर्ष/Assessment Year: 2014-15

Vinod Kumar Gupta Shiv Puri, Kayasthwaea, Deoband, Uttar Pradesh.	बनाम Vs.	Pr. CIT, Muzaffarnagar.
PAN No. AFNPG4484Q		
अपीलार्थी Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओरसे /Assessee by	None
राजस्वकीओरसे /Revenue by	Sh. T. Kipgen, CIT DR

सुनवाईकीतारीख/ Date of hearing:	21.03.2023
उद्घोषणाकीतारीख/Pronouncement on	21.03.2023

आदेश /O R D E R

PER C.N. PRASAD, J.M.

This appeal by assessee has been directed against the order u/s 263 of the Income Tax Act, 1961 dated 20.03.2019 for AY 2014-15.

2. The assessee furnished a letter stating that he desires to withdraw the appeal for the assessment year 2014-15. The contents of the letter are as under:

To,

Income Tax Appellate Tribunal
Delhi Benches
New Delhi,

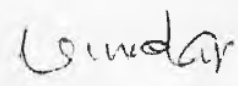
Application For Withdrawal of
Appeal No. ITA 4571/DEL/2019 Filed
By Vinod Kumar Gupta R/o Moh:
Shivpuri, Kayasthwara, Deoband
For A.Y. 2014-15 PAN AFNPG4484Q

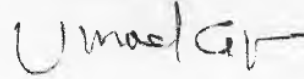
Respected Sir,

Assessee File Appeal Before Income Tax Appellate Tribunal, Delhi Benches, New Delhi by Appeal No. ITA 4571/DEL/2019 on 20/05/2019 For A.Y. 2014-15. Now date fixed for hearing of this appeal is 21-03-2023, notice for the same is attached herewith. I hereby submit that I undersigned desire to withdraw The Appeal filed by me for the aforesald period in respect of statutory order.

So, I request to withdraw the appeal.

From


Vinod Kumar Gupta
Shivpuri, Kayasthwara,
Deoband UP 247554
PAN- AFNPG4484Q



3. The Ld. DR has no objection in assessee withdrawing his appeal.
4. Considering the submissions of the assessee in his letter, we permit the assessee to withdraw his appeal. Accordingly, the appeal is dismissed as withdrawn.
5. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 21/03/2023.

Sd/-
(ANADEE NATH MISSHRA)
ACCOUNTANT MEMBER

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER

Dated: 21.03.2023

**Kavita Arora, Sr. P.S.*

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

Assistant Registrar, ITAT: Delhi Benches-Delhi